

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

10. M.A. 2397/2019
IN
C.P. 2804/2018

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.02.2020**

NAME OF THE PARTIES:-Parizad Vawadia

V/s

Cratos Aviation Services Pvt. Ltd

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

At the request of both the sides, list this matter on 31.03.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/SKS/